

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 110 of 2010

Dated: 18th November, 2011

**Orissa Power Transmission Corporation Limited
Versus
O.E.R.C. & Ors.**

.... Appellant (s)

...Respondent (s)

ORDER

The Court has not assembled today. At the request of the learned counsel for the parties, post the matter on **14.12.2011.**

COURT MASTER